

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/174/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dhruvad Kashyap Das,  
Presiding Officer, MACT No.2,  
Kamrup(M), Guwahati.

Dated Guwahati the 8<sup>th</sup> January, 2021.

Sub: **Casual leave.**

Ref:- Email dated 07.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.01.2021, has been granted.

Yours faithfully,

Sd/-  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/175 / dated 8.1.2021**

Copy to.

1. The Project Manager, Gauhati High Court.

Sd/-  
**JT.REGISTRAR (VIGILANCE)**  
Rosen